

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00279/2019

Friday, this the 12th day of April, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

C.V. Rajan,
S/o. C.V. Chathukutty,
Deputy Conservator of Forest (Non-cadre),
Divisional Forest Office, Flying Squad Division, Kannur.
Residing at Karthika, Edachovva, Post Chovva – 670 006.Applicant

(By Advocate – Mr.P.V.Mohan)

v e r s u s

1. Union of India, represented by the Secretary,
Ministry of Environment, Forest and Climate Change,
Indira Paryavaran Bhavan, 6th Floor Prithivi Block,
Jorbag Road Aligng, New Delhi – 110 001.
2. State of Kerala, represented by Chief Secretary,
Government of Kerala, Thiruvananthapuram – 695 001.
3. Union Public Service Commission,
represented by its Secretary,
Shajahan Road, New Delhi – 110 001.
4. Selection Committee,
For Selection to the Indian Forest Service,
Constituted under Regulation 3 of IFS,
(Appointment by Promotion), Regulation 1966,
represented by its Chairman,
Union Public Service Commission,
Shajahan Road, New Dlehi – 110 001.Respondents

**(By Advocates - Mr. S. Ramesh, ACGSC [R1], Mr. M. Rajeev, GP [R2]
& Mr. Thomas Mathew Nellimootttil, Sr. PCGC [R3&4])**

This application having been heard on 12th April 2019, the Tribunal
on the same delivered the following :

.2.

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The applicant is a State Forest Service officer whose name figures in the zone of consideration which is being considered for inclusion under promotion quota for Kerala Cadre for the years 2016, 2017 and 2018. He is scheduled to superannuate on 31.5.2019 and apprehends that his retirement will stand in the way of his selection.

2. In the light of what is stated above, we direct that the applicant's superannuation from service should not be a hinderance for considering his name for promotion to the Indian Forest Service for the years 2016, 2017 and 2018, if he is found otherwise suitable.

3. The O.A stands disposed of as above. No costs.

(Dated this the 12th day of April 2019)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00279/2019

- 1. Annexure A-1** – True copy of the GO(Rt) No. 343/07/F&WLD dated 18.6.2007 issued by Additional Secretary.
- 2. Annexure A-2** – True copy of the GO(Ms) No. 50/2016/F&WLD dated 30.12.2016 along with extract seniority list of Assistant Conservator of Forests as on 1.1.2016 issued by Additional Chief Secretary.
- 3. Annexure A-3** – True copy of the proceeding No. IFDS I-1386/2018 dated 29.10.2018 issued by Head of Forest Force.
